<u>In the National Company Law Tribunal, New Delhi</u> <u>Registrar</u>

CP No. 646/2015

SECTION OF THE COMPANIES ACT: 391 & 394

In the matter of:

M/s. RRB Master Holdings Ltd. & Ors.

..... Petitioner

Order deliver on 01.08.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s)

Shri Sandeep Bhuraria, Advocate

Shri Dinesh Kapoor, Advocate

For Regional Director

Shri Manish Raj, Company Prosecutor

For official Liquidator

None Appeared

ORDER

Advocate for the petitioner has filed two sets of the petition on 11.7.2017.

OL has filed its report on 17.7.2017.

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The representative of RD has filed two copies of RD report and submitted that the original report has already been filed before Hon'ble High Court of Delhi.

The petitioner has filed reply to RD report on 31.7.2017 with copy to representative of RD.

List the matter before the Hon'ble Principal Bench on 28.08.2017.

(Shiv Ram Bairwa)